(	61 Written Answers	[ 25 FE	B. 1991 ]
9.		27.87	Plai
10.	Maharashtra	47 18	
11.	Manipur	41.35	9: SH <i>A</i>
12.	Meghalaya	34.08	RES state
13.	Nagaland	42.57	(a
14.	Orissa	34.23	set u
15.	Punjab .	40 86	(t (c
16.	Rajasthan	24.38	any s
17.	Sikkim .	34 05	(d)
18.	Tamil Nadu	46-76	taken
19.	Tripura	42- 12	TH RESO
20.	Uttar Pradesh	27-16	MAN
21.	West Bengal	40.94	(c) for T receive the de
1.	Union Tarritories Andaman & Nicobar Islands	51-56	Th Force that p
2.	Arunachal Pradesh%	20-79	estab
3.	Chandigarh	64-79	C
4.	Dadra & Nagar Haveli	26-67	96.
5.	Delhi	61-54	UPEN PETR
6.	Goa % Daman & Diu	56. 66	please
7.	Lakshadweep .	55 07	(a) impos
8.	Mizoram %	59 88	the Gi
9.	Pondicherry	55-85	(b) are be

<sup>\*</sup> Excludes Assam where census could not be held owing to disturbed conditions prevailing there at the time of 1981 Census.

## Plan to set up an Education Finance Corporation

to Questions

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- 95. SHRI KRISHAN LAL SHARMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have a plan to set up an Education Finance Corporation;
  - (b) if so, what are the details thereof;
- (c) whether Government have received any suggestions in this connection, if so, the details thereof; and
- (d) by when a final decision is likely to be taken in this regard?
- THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) and (b) No, Sir.
- (c) and (d) The statutory All India Council for Technical Education (AICTE) has been receiving proposals to mobilise resources for the development of Technical Education.

The AICTE has appointed a Task Force which has, *inter-alia* recom • mended that private resources should be mobilised for establishment of new technical institutions.

## Cut on the use of Aviation Fuel

96. SHUT PARVATHANENI
UPENDRA: Will the Minister of
PETROLEUM AND CHEMICALS be
pleased to state:

- (a) whether a 25 per cent cut has been imposed on the use of aviation fuel in view of the Gulf crisis;
- (b) whether the Airforce and BSF planes are being used extentively by Ministers and other violating the cut; and
  - (c) if so, what are the details thereof?

t Excludes the population of area under unlawful occupation of Pakistan and China where census could not be taken.

<sup>%</sup> Since declared as States.